

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal the 16th September, 2023

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that in view of non-availability of Hon'ble The Acting Chief Justice to hold court from 18.09.2023 to 21.09.2023, it is notified as under:

- i) Matters fixed on 18th to 21st September, 2023 before the single and divisional bench comprising Hon'ble The Acting Chief Justice shall be listed before the next available roster bench from 22nd September, 2023 onwards.
- ii) Part-Heard matters fixed on the above said dates shall be listed on 25th, 26th & 27th September and 3rd October, 2023 on pro-rata basis, as nearly as possible.
- iii) Interim orders, if any subsisting on above said matters shall be extended till the next listing date.
- iv) The earlier notification dated 16th September, 2023 issued vide No. HCM/1/96-BENCH/16586 on the same matter stands cancelled.

By Order etc.

Sd/-
(OJESH MUTUM)
REGISTRAR (JUDL)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ *16625-41* , Imphal, the 16th September, 2023
Copy to:

1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Advocate General, Government of Manipur.
5. The Registrar General, High Court of Manipur.
6. The Registrar (Admn.)/(Vigilance), High Court of Manipur.
7. The Government Advocates, Government of Manipur.
8. The Deputy Solicitor General of India, High Court of Manipur.
9. The President, High Court Bar Association, Manipur.
10. The President, AMBA, Manipur.
11. All the Joint Registrars, High Court of Manipur.
12. All the Deputy Registrars, Language Officer, High Court of Manipur.
13. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
14. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
16. All the Court Masters, High Court of Manipur.
17. The Concerned/Guard File.


REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR